

**GOVERNMENT OF INDIA
DRINKING WATER AND SANITATION
LOK SABHA**

UNSTARRED QUESTION NO:5762
ANSWERED ON:08.09.2011
ALLOCATION FOR DRINKING WATER SCHEME
Anuragi Shri Ghansyam

Will the Minister of DRINKING WATER AND SANITATION be pleased to state:

- (a) whether the Union Government has received requests from the State Governments of Uttar Pradesh and Madhya Pradesh for additional allocation for drinking water schemes in Bundelkhand region during the current year;
- (b) if so, the details thereof;
- (c) the allocations made so far by the Union Government, State and UT-wise; and
- (d) the scheme implemented for augmentation of drinking water in the region?

Answer

MINISTER OF DRINKING WATER AND SANITATION (SHRI JAIRAM RAMESH)

(a) & (b): No; Sir. However in 2010-11, the state governments of Uttar Pradesh and Madhya Pradesh had submitted proposals for allocation of funds for drinking water projects under the Bundelkhand package. The proposal was processed by the Planning Commission and Rs. 100 crore has been released to each state.

(c): The State/UT-wise details of allocation made under the National Rural Drinking Water Programme (NRDWP) during 2011-12, as on 5.9.2011, are given in Annexure.

(d): The Ministry of Drinking Water & Sanitation administers through the States the centrally sponsored scheme, National Rural Drinking Water Programme (NRDWP) for providing access to and augmentation of safe drinking water in the rural areas in States/UTs. Under the Scheme the Central Government provides financial and technical assistance to the States to supplement their efforts to provide drinking water. The State Governments are vested with powers to plan, approve, execute and implement drinking water supply schemes under NRDWP.

Annexure

Statement referred to in reply to part (c) of Lok Sabha Unstarred Question No. 5762 due for reply on 8.9.2011

ALLOCATION UNDER NRDWP DURING 2011-12

(in Crore Rupees)

SL.No. State/UT Allocation

1	ANDHRA PRADESH	510.84
2	ARUNACHAL PRADESH	127.79
3	ASSAM	428.86
4	BIHAR	355.66
5	CHHATTISGARH	130.81
6	GOA	5.56
7	GUJARAT	485.11
8	HARYANA	221.22
9	HIMACHAL PRADESH	138.98
10	J & K	466.8
11	JHARKHAND	172.69
12	KARNATAKA	571.64
13	KERALA	150.18

14	MADHYA PRADESH	387.78
15	MAHARASHTRA	686.84
16	MANIPUR	56.74
17	MEGHALAYA	65.27
18	MIZORAM	37.1
19	NAGALAND	53.71
20	ORISSA	213.3
21	PUNJAB	82.46
22	RAJASTHAN	1151.52
23	SIKKIM	16.06
24	TAMILNADU	264.56
25	TRIPURA	55.98
26	UTTAR PRADESH	690.22
27	UTTARAKHAND	144.89
28	WEST BENGAL	321.7
29	A & N ISLANDS	0
30	D & N HAVELI	0
31	DAMAN & DIU	0
32	DELHI	0
33	LAKSHADWEEP	0
34	PUDUCHERRY	0
35	CHANDIGARH	0

Total 7994.27